# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

#### Original Application No.181/00054/2015

Tuesday, this the 07<sup>th</sup> day of August, 2018

#### **CORAM**:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member Hon'ble Mr. Ashish Kalia, Judicial Member

C.P. Mullakoya,
S/o. Akkare Muthukoya, Aged 59 years,
Subject Matter Specialist,
Krishi Vigyan Kendra, Farm Science Centre,
Kiltan Island, UT of Lakshadweep. ..... Applicant

#### (By Advocate – Mr. M.P. Krishnan Nair)

#### Versus

- 1 The Administrator, UT of Lakshadweep, Kavarathi – 682 555.
- The Director of Agriculture,
  Directorate of Agriculture, UT of Lakshadweep,
  Kavarathi 682 555.
- 3 The Secretary, Agriculture Department, Lakshadweep Administration, Kavarathi – 682 555.
- 4 The Secretary, Services, Lakshadweep Admn., Secretariat, Kavarathi – 682 555.
- 5 Shri. Jatin Goyal, Enquiry Officer, Director (Rural Development), UT of Lakshadweep, Kavaratti – 682 555. Respondents

### (By Advocate – Mr. S. Manu)

This Original Application having been heard on 07.08.2018, the Tribunal on the same day delivered the following:

## ORDER (Oral)

## Per: E.K. Bharat Bhushan, Administrative Member

None present on the side of the applicant. Applicant's name was called thrice; absent. Hence, OA is dismissed for non-prosecution. No costs.

(ASHISH KALIA) JUDICIAL MEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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### **List of Annexures of the Applicant**

- **Annexure A-1** True copy of the Appointment Order F No. 1/1/98-KVK(3) dated 01.01.1999 issued by the 1<sup>st</sup> respondent.
- Annexure A-1(a) True copy of the order dated 03.02.2001.
- **Annexure A-2** True copy of the order dated 08.06.2009 in OA 362/2009.
- **Annexure A-3** True copy of the Office Memorandum No. 70/1/2011-Agri (Part-1) dated 13.07.2011 issued by the 3<sup>rd</sup> Respondent.
- **Annexure A-4** True copy of the explanation dated 23.07.2011 submitted by the applicant to the respondent No. 3.
- **Annexure A-5** True copy of the Order dated 19.07.2011 in OA 777/2009 of this Hon'ble Tribunal.
- **Annexure A-6** True copy of the Reply Statement filed by the respondents in OA No. 684/11.
- Annexure A-7 True copy of the Rejoinder filed by the applicant in OA No. 684/11.
- **Annexure A-8** True copy of the order dated 20.09.2012 on this Hon'ble Tribunal in OA No. 684/11.
- **Annexure A-9** True copy of the letter dated 26.09.2012 submitted by the counsel for the applicant to the Respondents.
- **Annexure A-10** True copy of the Charge Sheet dated 29.11.2013 issued by the 3<sup>rd</sup> Respondent.
- **Annexure A-11** True copy of the Written Statement submitted by the applicant to Annex. A-10.
- **Annexure A-12** True copy of the points raised by Applicant to the charges leveled against him.
- **Annexure A-13** True copy of the detailed reply submitted by the applicant to the charges leveled against him.
- **Annexure A-14** True copy of the representation submitted by the applicant on 20.12.2013.
- **Annexure A-15** True copy of the order dated 08.03.2014 issued by 3<sup>rd</sup> respondent appointing Shri. Vadodaria Karanjit as Enquiry Officer.

**Annexure A-16** - True copy of the order dated 08.03.2014 issued by 3<sup>rd</sup> respondent appointing Shri. Shaik Abdulla as Presenting Officer.

**Annexure A-17** - True copy of the order dated 17.04.2015 issued by the 3<sup>rd</sup> respondent appointing Shri. Jatin Goyal as Enquiry Officer.

## **List of Annexures of the Respondents**

Nil.

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